

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

MONDAY THE 11TH OF AUGUST, 1986

PRESENT

THE HON'BLE MEMBER(JUDICIAL) : SHRI CH. RAMAKRISHNA RAO

THE HON'BLE MEMBER(ADMINISTRATIVE) : SHRI L.H.A. REGO

IN

APPLICATION NO 227/86(T)
(W.P. NO 19482/79)

Sarjoo Singh, Chargeman,
Grade II, Gas Turbine Research
Establishment, Bangalore - 560017 : Applicant

VERSUS

1. The Union of India represented by the Secretary to the Govt of India, in the Defence Ministry, South Block, New Delhi.
2. The Scientific Advisor to Raksha Mantri and Director General of Research and Development R&D Organisation, Ministry of Defence, New Delhi - 110011
3. The Director, Gas Turbine Research Establishment, Bangalore-560 017
4. P.G. Sarkar, Assistant Foreman, Gas Turbine Research Establishment, Bangalore - 560 017
5. Kartar Singh, Assistant Foreman, Gas Turbine Research Establishment, Bangalore - 560 017 : Respondents

O R D E R

In the above, application, this Tribunal has passed the following Order:-

"Applicant present in person. Shri M.S. Padmarajaiah, Senior Central Govt Standing Counsel, present for respondents.

Shri Padmarajaiah invites our attention to the memo dated 15-11-82 filed by the then Senior Central Govt Standing Counsel in W.P. No 19482/79 when the matter was pending in the High Court. The said memo reads as under:

'The Petitioner has been ~~promoted~~ promoted after the above W.P., to chargeman Gr II on regular basis and his seniority has been restored in Chargeman Grade II wef 20-2-1976. Further, he was promoted as Chargeman Gde I wef 15-9-1981, and as Asst. Foreman wef 15-3-82. In these circumstances, it is submitted that the W.P. does not survive and accordingly the same may be dismissed'.

In view of the above, the applicant states that the application may be treated as withdrawn and dismissed.

We accordingly dismiss the application as withdrawn'.

Given under my hand and the seal of this Tribunal, this 12th day of August, 1986.

[Signature] 278
REGISTRAR

Copy to :-

1. Shri M.S. Padmarajaiah,
Senior Central Govt. Standing Counsel,
High Court Buildings,
Bangalore - 560 001